Declaration of Assets and Liabilities

(d)	Year
	on/daughter/wife of Md. Obaidullah
aged 60 (sixly years, belonging	g to MiliA-from 16 Kelyon pur J. D. U. Aarly - Biher
service and presently working as	J. V. V. Pary - Biher
give herein below the details of the assets	(immovable, movable, bank balance, etc.) of

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,00,000	50,000=	_	_	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	11092=0 S-B-1. Kulyanbur A/E NO 31450283483		- 1	<u>s</u> –	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	7	_	_	-
(v)	Motor Vehicles (details of make, etc.)	-	-		500 PIO 5100 8,50,000	-
(vi)	Jewellery (give details of weight and value)	3,00,000 3,00,000	-	-	-	
(vii)	Other assets, such as values of claims / interests	The second secon	1,00,000	-		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	- Agricultural Land - Location(s) - Nolympia - Survey number(s) - Extent (Total Sassia Schemeasurement) -Current market value	168 2 Aug	168 18 Aere 35,00,000	111	111	1 1
(ii)	Non-Agricultural Land - Location(s) Ruly Capa - Survey number(s) - Extent (Total measurement) -Current market value	112	168 1800 2,00,000			-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	or And	4 94,00059\$ 9500,000	+ _		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		No	_	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	5.B.1. Kalyan bur Hice	3,00,000-4
	(ii) Loans from financial institutions	\ -	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	no	_
	(b) dues to departments dealing with supply of water	-	- n
	(c) dues to departments dealing with supply of electricity		1

	(d) dues to depart dealing with telepl		_		_
(e) dues to departments dealing with government transport (including aircraft and helicopters)		ments rnment	-		-
	(f) Other dues, if a				
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanen Account Number (PAN)]		dicate ear upto Return rmanent		NO	
	(ii) Wealth Tax [Al indicate the assess year upto which W Tax return filed.]	sment realth	4-2-54		-
	(iii) Sales Tax [On case of proprietary business]				-
	(iv) Property Tax				_
c.	Personal Detail				
GPF/0	CPF/PRAN No. :-		140		
Gend	er :-		(M/F)		
Date	of Birth :-				(DD/MM/YYY
Class,	/Group :-		(A/B/C)		
Cadre	d-				
		(Full Nam	e e.g. B.A.SBihar Ad	Iministrative S	ervice,
		B.S.S 1	Bihar Secretariat Serv	ice etc.)	
Home	District :-				
know	I hereby declare ledge and belief.	that the	above details	are true to	the best of my
			Signature	Razia.	Khaloon
					ZLAIKHATOON
Place:	Kalyanpa	/	Designation:		200
Place: Kalyanpu Date: 31.2-114.			Department:.		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.